

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/40/2018
PETITION NUMBER : CP/34/2017
NAME OF THE PETITIONER(S) : TUTICORIN ALKALI CHEMICALS & FERTILIZERS LTD.
NAME OF THE RESPONDENT(S) : SEBI

UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

D) R. Kannan. P. S. S. J.W.
Tuticorin. Q. Kannan.

ORDER

Representative for the Applicant present and filed written arguments. In the facts and circumstances of the case, the Applicant is directed to make representation before the SEBI. The representation shall be made within two weeks. Thereafter, the SEBI may decide the same within four weeks. After any decision is given by the SEBI, the Applicant may place the same before this Bench. Put up on 27.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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